

From,

Krishna Swaroop Dhar Dwivedi, H.J.S.,  
I/c Joint Registrar (J)(Services),  
High Court of Judicature at  
Allahabad.

To,

The Additional Director,  
Judicial Training & Research Institute, U.P.,  
Vineet Khand, Gomti Nagar,  
Lucknow.

No. 598/Admin.(Services)/2021 Dated: Allahabad: December 15, 2021

**Subject:** Regarding nomination of Judicial Officers for participation in the Management Development Programme/Capacity Building Programme at Indian Institute of Public Administration (IIPA), New Delhi.

Sir,

With reference to your letter no. IIPA-Trg. 2021/JTRI-1726, dated 10.12.2021 on the above mentioned subject, I am directed to inform you that the Hon'ble Court has been pleased to approve the schedule of Management Development Programme/Capacity Building Programme which is going to be held from **20.12.2021 to 24.12.2021** at Indian Institute of Public Administration(IIPA), New Delhi.

I am further to say that the Hon'ble Court has also been pleased to nominate the officers mentioned in enclosed lists 'A' & 'B' for the above mentioned training programme scheduled from **20.12.2021 to 24.12.2021** at Indian Institute of Public Administration (IIPA), New Delhi.

I am, therefore, to request you to kindly take necessary steps accordingly.

Yours faithfully,

**Encl.: As above**

Sd/-

I/c Joint Registrar (J) (Services)

No. 598 (i)/Admin.(Services)/2021 Dated: Allahabad: December 15, 2021

Copy forwarded for information and necessary action to :

1. The Principal Secretary (Law) & L.R., Government of U.P., Lucknow.
2. Sri Amitabh Ranjan, Registrar, Indian Institute of Public Administration (IIPA), I.P. Estate, Ring Road, New Delhi-110002.
3. All the concerned District & Sessions Judges, subordinate to High Court of Judicature at Allahabad with the request to kindly inform the officers concerned accordingly and direct them to report timely at Indian Institute of Public Administration (IIPA), New Delhi for the aforementioned training programme.
4. Joint Registrar (J)(Computer), High Court, Allahabad.

**Encl.: As above**

Sd/-

(Satish Kumar Pushkar)  
Assistant Registrar (Services)

**Special Training Programme on Management for Judicial Officers**  
**Duration: 20.12.2021 to 24.12.2021**

Sl. No	I.D.	Batch	Name Sri/Smt./Ms.	Designation	Place of Posting
1.	5992	1999	NARENDRA KUMAR SINGH	Addl. District & Sessions Judge	Etah
2.	5995	1999	RAKESH VERMA	Spl. Judge (E.C. Act)	Sitapur
3.	2180	DHJS	SMT. POOJA SINGH	Addl. District & Sessions Judge	Faizabad
4.	6032	1999	VIJAY CHAND YADAV	Judge, Spl Court, CBI Court No. 4	Lucknow
5.	2181	DHJS-2014	CHANDRAGUPTA	A.D.J. (POCSO)	Sitapur
6.	6034	1999	ISHTIAQ ALI	Judicial Member, Commercial Tax Tribunal	Agra
7.	5939	1999	SMT. MAMTA GUPTA	Spl. Sec. & Addl. I.R.(Legal Cell), Supreme Court of India	New Delhi
8.	6014	1999	SMT. VANDANA SINGH	Spl. Secy. & Addl.L.R.(Legislative), Government of U.P.	Lucknow
9.	2182	DHJS-2014	ANURODH MISHRA	Spl. J. (SC/ST, Pev.of Atroci Act)	Varanasi
10.	5947	1999	KM. MANJULA SIRCAR	Addl. Principal Judge, Family Court	Fatehpur
11.	1816	2006	KULDEEP SINGH-I	Chief Judicial Magistrate	Faizabad
12.	1830	2006	ANIL KUMAR-XII	Civil Judge (Senior Div.)	Shravasti at Bhinga
13.	1831	2006	SMT. APARNA DEV	Civil Judge (Senior Div.)	Muzaffar Nagar
14.	1868	2006	SATYENDRA SINGH VERMA	Secretary, District Legal Services Authority	Bareilly
15.	1832	2006	PRASHANT KUMAR SINGH	Addl. Chief Judicial Magistrate	Muzaffar Nagar
16.	1834	2006	SWATANTRA PRAKASH	Joint Registrar (Judl), U.P. State Public Services Tribunal	Lucknow
17.	1835	2006	SATYA PRAKASH ARYA	Addl. Civil Judge (Sr.Div.)/ACJM.	Bareilly
18.	1836	2006	KULDEEP SINGH-III	Addl. Civil Judge (Sr.Div.)/ACJM.	Meerut
19.	1837	2006	PARVIND KUMAR	Addl. Chief Judicial Magistrate	Bulandshahar-Anoopshahar
20.	1872	2006	VIJAY KUMAR-III	Civil Judge (Senior Div.)	Kaushambi
21.	3245	2018	SUSHRI SUPRIYA SHARMA	Addl. Civil Judge (Junior Div.)	Faizabad
22.	3246	2018	SUSHRI POOJA SUHAG	Civil Judge (Junior Div.)	Baghpat
23.	3247	2018	SHIVAM DWIVEDI	Addl. Civil Judge (Junior Div.)	Pratapgarh
24.	3248	2018	SUSHRI AKSHITA MISHRA	Metropolitan Magistrate	Kanpur Nagar
25.	3249	2018	SUSHRI SONAL AGRAWAL	Civil Judge (Junior Div.)	Kaushambi
26.	3250	2018	AJAY SINGH	Civil Judge (Junior Div.)	Balrampur
27.	3251	2018	SUSHRI SHAMBHAVI	Addl. Civil Judge (Junior Div.)	Ghazipur
28.	3252	2018	PARAS YADAV	Addl. Civil Judge (Junior Div.)	Farrukhabad
29.	3253	2018	BHUWAN	Civil Judge (Junior Div.)	Safipur-Unnao
30.	3254	2018	ABHISHEK GUPTA	Civil Judge (Junior Div.)	Kaushambi
31.	3255	2018	SUSHRI ARUNANJALI SINGH	Addl. Civil Judge (Junior Div.)	Shahjahanpur
32.	3256	2018	AMIT KUMAR YADAV	Addl. Civil Judge (Junior Div.)	Mirzapur
33.	3257	2018	ANSHUMAN YADAV	Addl. Civil Judge (Junior Div.)	Faizabad
34.	3258	2018	RAJEEV RANJAN MISHRA	Judicial Magistrate	Ballia
35.	3259	2018	SMT. MONIKA MISHRA	Addl. Civil Judge (Junior Div.)	Jaunpur
36.	3260	2018	ANUBHAV SINGH	Addl. Civil Judge (Junior Div.)	Unnao
37.	3261	2018	SUSHRI CHARU KAIN	Addl. Civil Judge (Junior Div.)	Muzaffar Nagar
38.	3262	2018	SUSHRI NITIKA MAHAJAN	Addl. Civil Judge (Junior Div.)	Gautambuddha Nagar
39.	3263	2018	SUSHRI SUDHA SHARMA	Civil Judge (Junior Div.)	Shamli at Kairana
40.	3265	2018	SAURABH OJHA	Civil Judge (Junior Div.)	Siddharth Nagar

**Special Training Programme on Management for Judicial Officers**  
**Duration: 20.12.2021 to 24.12.2021**

Sl. No	I.D.	Batch	Name Sri/Smt./Ms.	Designation	Place of Posting
1.	5946	1999	DR. (SMT.) JAYA PATHAK	Addl. Principal Judge, Family Court	Sitapur
2.	5948	1999	KM. INDU DWIVEDI	Spl. J. (SC/ST, Pev.of Atroci Act)	Jhansi
3.	2183	DHJS-2014	DR. LAXMI KANT RATHAUR	Spl. Judge (E.C. Act)	Ghazipur
4.	5989	1999	SMT. PRITI SRIVASTAVA-II	Spl. Judge (E.C. Act)	Hardoi
5.	5951	1999	SMT. MEENU SHARMA	Spl. J. (SC/ST, Pev.of Atroci Act)	Auraiya
6.	2184	DHJS-2014	SANJAY KUMAR SHUKLA	Addl. District & Sessions Judge	Allahabad
7.	5993	1999	SMT. SHIVANI JAISWAL	Spl.Judge,Anti Corruption V.B.UPSEB	Lucknow
8.	5994	1999	SMT. SHAZIA NAZAR ZAIDI	Addl. District & Sessions Judge	Baghpat
9.	5997	1999	SMT. PRITI SINGH-I	Spl. Judge (E.C. Act)	Shahjahanpur
10.	5954	1999	SMT. VIJAY RAJE SISODIA	Addl. Principal Judge, Family Court	Kanpur Nagar
11.	1838	2006	SUSHIL KUMAR-V	Civil Judge (Senior Div.)	Gautambuddha Nagar
12.	1839	2006	SMT. PURNIMA PRANJAL	Civil Judge (Senior Div.)	Lucknow
13.	1841	2006	SHEELVANT	Addl. Chief Judicial Magistrate	Hardoi
14.	1842	2006	SHARAD KUMAR CHAUDHARY	Chief Judicial Magistrate	Ghazipur
15.	1870	2006	YASHWANT KUMAR SAROJ	Chief Judicial Magistrate	Azamgarh
16.	1843	2006	SHRI PAL SINGH	Civil Judge (Senior Div.)	Saharanpur
17.	1844	2006	DR. SURESH KUMAR	Addl. Chief Judicial Magistrate	Gautambuddha Nagar
18.	1845	2006	DINESH KUMAR GAUTAM	Addl. Chief Judicial Magistrate	Shahjahanpur
19.	1846	2006	ANUPAM SHAURY	Addl. Civil Judge (Senior Div.)	Gonda
20.	1848	2006	SMT. MEENAKSHI SONKAR	Civil Judge (Senior Div.)	Kasganj
21.	3266	2018	GAURAV SINGH	Judicial Magistrate	Varanasi
22.	3267	2018	SUSHRI ASTHA MISHRA	Addl. Civil Judge (Junior Div.)	Mirzapur
23.	3268	2018	ANURAG	Addl. Civil Judge (Junior Div.)	Ramabai Nagar
24.	3269	2018	SMT. PREETI	Addl. Civil Judge (Junior Div.)	Deoria
25.	3270	2018	SUSHRI SHRUTI TRIPATHI	Addl. Civil Judge (Junior Div.)	Deoria
26.	3271	2018	SMT. ANSHIKA LAL	Registrar , LandAqui, Rehab & Resettlement Auth.,	Moradabad
27.	3272	2018	RAJAT SHUKLA	Civil Judge (Junior Div.)	Biswan-Sitapur
28.	3273	2018	SUSHRI BINDIYA BHATNAGAR	Judicial Magistrate	Rampur
29.	3274	2018	PARAS YADAV	Addl. Civil Judge (Junior Div.)	Chhibramau-Kannauj
30.	3275	2018	SUSHRI ISHA AGARWAL	Addl. Civil Judge (Junior Div.)	Maharajganj
31.	3276	2018	SUSHRI MINAL VERMA	Addl. Civil Judge (Junior Div.)	Kannauj
32.	3277	2018	HARDIK SINGH	Addl. Civil Judge (Junior Div.)	Muzaffar Nagar
33.	3278	2018	RAVI PANDEY	Addl. Civil Judge (Junior Div.)	Kanpur Nagar
34.	3279	2018	SUSHRI AYUSHI CHATURVEDI	Addl. Civil Judge (Junior Div.)	Rai Bareli
35.	3280	2018	PRATYUSH GUPTA	Addl. Civil Judge (Junior Div.)	Kasganj
36.	3281	2018	SUSHRI KAVYA SRIVASTAVA	Addl. Civil Judge (Junior Div.)	Sitapur
37.	3284	2018	PRAVEEN KUMAR GAUTAM	Addl. Civil Judge (Junior Div.)	Budaun
38.	3285	2018	SUSHRI PRAGATI SINGH	Judicial Magistrate	Etah
39.	3286	2018	ASHWINI KUMAR UPADHYAY	Addl. Civil Judge (Junior Div.)	Varanasi
40.	3287	2018	RAJAT SINGH YADAV	Civil Judge (Junior Div.)	Maudaha-Hamirpur